

| S.NO | NAME OF COMMERCIAL COURT | DISTRICT | CASE TYPE | CASE NO. | DATE OF INSTITUTION | DATE OF DISPOSAL | NO. OF DAYS BETWEEN THE DATE OF INSTITUTION AND DISPOSAL | NO. OF DAYS BETWEEN THE FINAL HEARING AND JUDGMENT | NO. OF ADJOURNMENT GRANTED |
|---------------|--|------------|--|--------------------------|---------------------|------------------|--|--|----------------------------|
| 1 | SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01 | CENTRAL | SUIT RECOVERY | FORCS COMM-2476/2022 | 10.11.2022 | 02.09.2024 | 662 | 32 | 2 |
| | | | SUIT RECOVERY | FORCS COMM-2984/2019 | 18.12.2019 | 03.09.2024 | 1721 | 30 | 3 |
| | | | SUIT RECOVERY | FORCS COMM-967/2022 | 29.03.2022 | 06.09.2024 | 892 | 34 | 2 |
| | | | SUIT RECOVERY | FORCOUNTER CLAIM-20/2023 | 31.03.2023 | 06.09.2024 | 525 | 34 | 2 |
| | | | SUIT RECOVERY | FORCS COMM-105/2022 | 10.01.2022 | 18.09.2024 | 140 | 32 | 2 |
| | | | SUIT RECOVERY | FORCS COMM-4410/2021 | 29.10.2021 | 23.09.2024 | 1060 | 36 | 3 |
| | | | PETITION U/S 34 OF ARBITRATION ACT, 1996 | COMP COMM-33/2021 | 30.03.2021 | 24.09.2024 | 1274 | 49 | 2 |
| SUIT RECOVERY | FORCS COMM-726/2023 | 18.09.2019 | 25.09.2024 | 1834 | 33 | 3 | | | |
| 2 | SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02 | CENTRAL | CS (COMM)/ | 1626/2019 | 29-08-2019 | 03-09-2024 | 1829 | 16 | NIL |
| | | | CS (COMM)/ | 1021/2023 | 13-07-2023 | 07-09-2024 | 418 | 2 | NIL |
| | | | OMP (COMM./) | 105/2023 | 18-07-2018 | 18-09-2024 | 2050 | 20 | 1 |
| | | | OMP (COMM./) | 106/2023 | 21-07-2018 | 18-09-2024 | 2247 | 20 | 1 |
| 3 | SH. ILLA RAWAT, DISTRICT JUDGE (COMMERCIAL COURT)-03 | CENTRAL | SUIT RECOVERY | FOR1158/2023 | 11.08.2023 | 07.09.2024 | 393 | 1 | 2 |
| | | | SUIT RECOVERY | FOR1004/2023 | 11.07.2023 | 10.09.2024 | 427 | 1 | 2 |
| | | | SUIT RECOVERY | FOR1003/2023 | 11.07.2023 | 19.09.2024 | 436 | 1 | 2 |
| | | | SUIT RECOVERY | FOR848/2023 | 25.05.2023 | 23.09.2024 | 487 | 1 | 2 |
| | | | SUIT RECOVERY | FOR2459/2022 | 07.11.2022 | 26.09.2024 | 690 | 1 | 3 |
| | | | SUIT RECOVERY | FOR870/2023 | 29.05.2023 | 02.09.2024 | 463 | 1 | 2 |
| | | | SUIT RECOVERY | FOR2138/2022 | 08.09.2022 | 02.09.2024 | 730 | 1 | 4 |

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| OMPI COMM | 650/2024 | 20.07.2024 | 04.09.2024 | 46 | 1 | 0 |
| SUIT RECOVERY | FOR 717/2023 | 29.04.2023 | 04.09.2024 | 494 | 1 | 2 |
| SUIT RECOVERY | FOR 867/2023 | 27.05.2023 | 05.09.2024 | 467 | 1 | 1 |
| OMPI COMM | 436/2024 | 03.05.2024 | 05.09.2024 | 125 | 1 | 0 |
| SUIT RECOVERY | FOR 866/2023 | 27.05.2023 | 05.09.2024 | 468 | 1 | 2 |
| OMPI COMM | 699/2024 | 24.07.2024 | 06.09.2024 | 44 | 1 | 0 |
| OMPI COMM | 701/2024 | 24.07.2024 | 06.09.2024 | 44 | 1 | 0 |
| SUIT RECOVERY | FOR 1474/2022 | 04.06.2022 | 06.09.2024 | 825 | 1 | 4 |
| SUIT RECOVERY | FOR 1282/2022 | 21.05.2022 | 07.09.2024 | 842 | 1 | 4 |
| SUIT RECOVERY | FOR 1229/2022 | 11.05.2022 | 07.09.2024 | 852 | 1 | 5 |
| SUIT RECOVERY | FOR 891/2023 | 01.06.2023 | 10.09.2024 | 467 | 1 | 1 |
| OMPI COMM | 330/2024 | 19.04.2024 | 10.09.2024 | 184 | 1 | 0 |
| SUIT RECOVERY | FOR 1229/2021 | 05.04.2021 | 10.09.2024 | 1255 | 1 | 5 |
| EXECUTION | 90/2024 | 07.03.2024 | 10.09.2024 | 187 | 1 | 0 |
| SUIT RECOVERY | FOR 335/2023 | 23.02.2023 | 12.09.2024 | 570 | 1 | 2 |
| SUIT RECOVERY | FOR 2741/2022 | 23.12.2022 | 18.09.2024 | 635 | 1 | 2 |
| SUIT RECOVERY | FOR 301/2023 | 20.02.2023 | 19.09.2024 | 577 | 1 | 2 |
| MISC. DJ | 332/2024 | 01.05.2024 | 19.09.2024 | 142 | 1 | 0 |
| SUIT RECOVERY | FOR 656/2024 | 30.05.2024 | 20.09.2024 | 114 | 1 | 0 |
| SUIT RECOVERY | FOR 2340/2022 | 14.10.2022 | 20.09.2024 | 708 | 1 | 3 |
| OMPI COMM | 749/2024 | 26.07.2024 | 23.09.2024 | 89 | 1 | 0 |

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| | | | OMP I COMM | 747/2024 | 26.07.2024 | 23.09.2024 | 89 | 1 | 0 |
| | | | OMP I COMM | 748/2024 | 26.07.2024 | 23.09.2024 | 89 | 1 | 0 |
| | | | SUIT FOR RECOVERY | 728/2024 | 04.07.2024 | 224.09.2024 | 82 | 1 | 0 |
| | | | SUIT FOR RECOVERY | 718/2023 | 29.04.2023 | 25.09.2024 | 515 | 1 | 1 |
| | | | OMP I COMM | 695/2024 | 23.07.2024 | 25.09.2024 | 64 | | 0 |
| | | | EXECUTION | 65/2024 | 14.02.2024 | 26.09.2024 | 225 | | 0 |
| | | | OMP I COMM | 1021/2024 | 19.09.2024 | 26.09.2024 | 7 | | 0 |
| | | | EXECUTION | 353/2024 | 22.08.2024 | 26.09.2024 | 35 | | 0 |
| 4 | SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT) | CENTRAL | RECOVERY | CS (COMM)/315/2019 | 13-03-2019 | 02-09-2024 | 2000 DAYS | 16 DAYS | ONE |
| | | | RECOVERY | CS (COMM)/1121/2023 | 03-08-2023 | 02-09-2024 | 396 DAYS | 11 DAYS | NIL |
| | | | RECOVERY | CS (COMM)/362/2019 | 27-03-2019 | 04-09-2024 | 1988 DAYS | 3 DAYS | NIL |
| | | | RECOVERY | CS (COMM)/561/2023 | 31-03-2023 | 07-09-2024 | 526 DAYS | 10 DAYS | NIL |
| | | | RECOVERY | CS (COMM)/974/2023 | 03-07-2023 | 11-09-2024 | 436 DAYS | 4 DAYS | NIL |
| 5 | SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05 | CENTRAL | CIVIL | CS (COMM)/189/2022 | 17-01-2022 | 02-09-2024 | 960 DAYS | 15 DAYS | NIL |
| | | | CIVIL | CS (COMM)/923/2023 | 06-06-2023 | 03-09-2024 | 455 DAYS | 3 DAYS | NIL |
| | | | ARBITRATION | OMP (COMM)/119/2023 | 01-07-2023 | 06-09-2024 | 433 DAYS | 6 DAYS | NIL |
| | | | ARBITRATION | OMP (COMM)/43/2024 | 01-07-2024 | 11-09-2024 | 72 DAYS | 6 DAYS | NIL |
| | | | CIVIL | CS (COMM)/1450/2023 | 31-10-2023 | 12-09-2024 | 317 DAYS | 3 DAYS | NIL |
| | | | CIVIL | CS (COMM)/2484/2019 | 15-10-2019 | 17-09-2024 | 1799 DAYS | 10 DAYS | NIL |
| | | | CIVIL | COUNTER CLAIM/27/2023 | 22-05-2023 | 17-09-2024 | 484 DAYS | 11 DAYS | NIL |
| | | | ARBITRATION | OMP (COMM)/107/2022 | 02-08-2022 | 18-09-2024 | 778 DAYS | 11 DAYS | NIL |

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| | | | MISC. APPLICATION | MISC DJ/397/2024 | 04-06-2024 | 19-09-2024 | 108 DAYS | 8 DAYS | NIL |
| | | | CIVIL | CS (COMM)/1039/2023 | 18-07-2023 | 21-09-2024 | 431 DAYS | 11 DAYS | NIL |
| | | | ARBITRATION | OMP (COMM)/53/2023 | 13-04-2023 | 24-09-2024 | 530 DAYS | 7 DAYS | NIL |
| 6 | SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI | CENTRAL | OMP (COMM) | 96/2019 | 24.09.2019 | 02.09.2024 | 1805 DAYS | 2 DAYS | NIL |
| | | | CS (COMM) | 2798/2019 | 26.11.2019 | 05.09.2024 | 1745 DAYS | 1 DAY | NIL |
| | | | ARB.A. (COMM) | 35/2019 | 23.11.2019 | 17.09.2024 | 1760 DAYS | SAME DAY | NIL |
| | | | OMP (I) (COMM) | 307/2022 | 18.05.2022 | 18.09.2024 | 854 DAYS | SAME DAY | NIL |
| | | | CS (COMM) | 2447/2022 | 05.11.2022 | 28.09.2024 | 693 DAYS | 1 DAY | NIL |
| | | | CS (COMM) | 5402/2021 | 20.12.2021 | 10.09.2024 | 995 DAYS | 4 DAYS | NIL |
| 7 | SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07 | CENTRAL | CS (COMM) | 5060/2021 | 01.12.2021 | 06.09.2024 | 1010 | 6 | 0 |
| | | | CS (COMM) | CS (COMM) 177/2021 | 16.01.2021 | 20.09.2024 | 1343 | 1 | 0 |
| | | | CS (COMM) | CS (COMM) 1124/2023 | 04.08.2023 | 28.09.2024 | 422 | 0 | 0 |
| | | | CS (COMM) | CS (COMM) 1436/2023 | 30.10.2023 | 30.09.2024 | 336 | 2 | 0 |
| | | | CS (COMM) | CS (COMM) 1154/2023 | 11.08.2023 | 30.09.2024 | 416 | 0 | |
| | | | COUNTER CLAIM | COUNTER CLAIM 11/2024 | 22.02.2024 | 30.09.2024 | 336 | 0 | 0 |
| 8 | SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08 | CENTRAL | RECOVERY | CS-1122/23 | | 02.09.2024 | 396 | 28 | 1 |
| | | | ARBITRATION AND CONCILIATION ACT | OMP (COMM)/4/24 | | 03.09.2024 | 239 | 1 | 1 |
| | | | RECOVERY | CS COMM-89/24 | | 07.09.2024 | 239 | 29 | 1 |
| | | | RECOVERY | CS COMM-1433/23 | | 10.09.2024 | 316 | 43 | 2 |
| | | | RECOVERY | CS COMM-79/24 | | 12.09.2024 | 245 | 36 | 2 |

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| | | | RECOVERY | CS COMM 1479/22 | | 13.09.2024 | 832 | 44 | 3 |
| | | | RECOVERY | CS COMM- 2198/21 | | 21.09.2021 | 1170 | 25 | 1 |
| 9 | SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT- 09 | CENTRAL | CS | CS/COMM. /2449/2022 | 05-11- 2022 | 07-09-2024 | 672 | | |
| | | | CS | CS/COMM. /2450/2022 | 05-11- 2022 | 07-09-2024 | 672 | | |
| 10 | SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | NIL | | | | | | |
| 11 | SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | NIL | | | | | | |
| 12 | SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | NIL | | | | | | |
| 13 | SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | NIL | | | | | | |
| 14 | SH. DINESH BHATT, DJ (COMMERCIAL COURT)-01 | WEST | NIL | | | | | | |
| 15 | MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02 | WEST | NIL | | | | | | |
| 16 | SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03 | WEST | NIL | | | | | | |
| 17 | SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT) | WEST | NIL | | | | | | |
| 18 | SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT) | WEST | NIL | | | | | | |
| 19 | SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT) | WEST | NIL | | | | | | |
| 20 | SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01 | NEW DELHI | NIL | | | | | | |
| 21 | SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT) | NEW DELHI | NIL | | | | | | |
| 22 | SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03 | NEW DELHI | NIL | | | | | | |
| 23 | MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH | NIL | | | | | | |
| 24 | MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH | NIL | | | | | | |

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| 25 | SH. SANDEEP YADAV | SOUTH | NIL | | | | | | |
| 26 | SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL) | SOUTH | NIL | | | | | | |
| 27 | SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT) | SOUTH | NIL | | | | | | |
| 28 | SH. LAL SINGH, DISTRICT JUDGE | SOUTH-EAST | CS (COMM) | 789/2022 | 08-08-2022 | 06-09-2024 | 760 | -- | -- |
| | | | CS (COMM) | 353/2023 | 15-04-2023 | 11-09-2024 | 515 | -- | -- |
| | | | CS (COMM) | 1059/2022 | 29-10-2022 | 24-09-2024 | 696 | -- | -- |
| | | | CS (COMM) | 211/2023 | 27-02-2023 | 27-09-2024 | 578 | -- | -- |
| 29 | MS. NEELAM SINGH, DISTRICT JUDGE | SOUTH-EAST | COMMERICAL CASES | CS/COMM/687/2022 | 16/07/22 | 04/09/24 | 781 | 8 | 2 |
| | | | | CS/COMM/457/2023 | 11/05/23 | 04/09/24 | 482 | 11 | 3 |
| | | | | CS/COMM/41/2023 | 10/01/23 | 07/09/24 | 606 | 9 | 2 |
| | | | | CS (COMM)/789/2023 | 24/08/23 | 11/09/24 | 384 | 1 | 3 |
| | | | | CS (COMM)/154/2024 | 11/03/24 | 11/09/24 | 184 | 1 | N/A |
| | | | | CS (COMM)/924/2023 | 06/10/23 | 13/09/24 | 343 | 1 | N/A |
| | | | | CS/COMM/378/2023 | 21/04/23 | 13/09/24 | 511 | 1 | N/A |
| | | | | CS/COMM/815/2023 | 05/09/23 | 13/09/24 | 374 | 15 | 2 |
| | | | | CS (COMM)/716/2023 | 26/07/23 | 17/09/24 | 419 | 1 | 2 |
| | | | | CS (COMM)/1070/2023 | 23/11/23 | 17/09/24 | 299 | 1 | N/A |
| | | | | CS (COMM)/291/2024 | 18/04/24 | 19/09/24 | 154 | 1 | N/A |
| | | | | CS/COMM/488/2021 | 29/10/21 | 21/09/24 | 1058 | 11 | 3 |
| | | | | CS DJ/1102/2019 | 20/12/19 | 23/09/24 | 1739 | 1 | N/A |
| | | | | CS/COMM/204/2023 | 25/02/23 | 25/09/24 | 578 | 1 | N/A |

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| | | | | CS/COMM/205/2023 | 25/02/23 | 25/09/24 | 578 | 1 | N/A |
| | | | | CS/COMM/428/2021 | 30/09/21 | 27/09/24 | 1093 | 1 | N/A |
| | | | | CS/COMM/4/2021 | 30/09/21 | 27/09/24 | 1093 | 1 | N/A |
| | | | | CS/COMM/616/2022 | 08/06/22 | 30/09/24 | 845 | 7 | 3 |
| 30 | SH. AJAY KUMAR JAIN | SOUTH-EAST | NIL | | | | | | |
| 31 | MS. ANU GROVER BALIGA | SOUTH-EAST | NIL | | | | | | |
| 32 | SH. BHUPESH KUMAR | SOUTH-EAST | NIL | | | | | | |
| 33 | MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT) | SOUTH-EAST | NIL | | | | | | |
| 34 | MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07) DIGITAL, SOUTH-EAST, SAKET COURT | SOUTH-EAST | NIL | | | | | | |
| 35 | SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT) | SOUTH-EAST | NIL | | | | | | |
| 36 | SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT) | EAST | NIL | | | | | | |
| 37 | MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT) | EAST | NIL | | | | | | |
| 38 | SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01 | NORTH-EAST | NIL | | | | | | |
| 39 | SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01 | SHAHDAR A | NIL | | | | | | |
| 40 | MS. KIRAN BANSAL, DISTRICT JUDGE (COMMERCIAL COURT) | SHAHDAR A | NIL | | | | | | |
| 41 | SH. SURENDER S. RATHI | SHAHDAR A | NIL | | | | | | |
| 42 | SH. PAWAN KUMAR MATTO DJ (COMM-04) | SHAHDAR A | NIL | | | | | | |

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| 43 | MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT) | NORTH-WEST | NIL | | | | | | |
| 44 | SH.VINOD YADAV | NORTH-WEST | NIL | | | | | | |
| 45 | SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL) | NORTH | NIL | | | | | | |
| 46 | SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL) | SOUTH WEST | COMMERCIAL SUIT | CS COMM/77/2024 | 12.02.2024 | 07.09.2024 | 208 | NIL | NIL |
| | | | COMMERCIAL SUIT | CS COMM/337/2021 | 09.12.2021 | 26.09.2024 | 1022 | NIL | 2 |
| 47 | SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT. | SOUTH WEST | COMMERCIAL SUIT | CS (COMM)/394/2022 | 06-08-2022 | 11-09-2024 | 767 | 13 | 1 |
| | | | COMMERCIAL SUIT | CS (COMM)/330/2022 | 02-07-2022 | 21-09-2024 | 812 | 18 | 1 |
| | | | COMMERCIAL SUIT | CS (COMM)/102/2024 | 24-02-2024 | 24-09-2024 | 213 | 13 | NIL |
| | | | COMMERCIAL SUIT | CS (COMM)/546/2023 | 07-12-2023 | 25-09-2024 | 293 | 19 | 1 |
| 48 | SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03 | SOUTH WEST | NIL | | | | | | |
| 49 | SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03 | SOUTH WEST | OMP(COMM) | 02/2023 | 03.01.2023 | MS PAVITRA GOSWAMI VS INDIAN | 610 DAYS | 18 DAYS | 3 |
| | | | CS(COMM) | 186/2022 | 13.08.2021 | ROHIT BANSAL AND ANR. VS M/S JASON INC. | 886 DAYS | 18 DAYS | 2 |